

Restrictive Trade Practices Commission has received any complaint that M/s Brooke Bond India Limited are indulging in restrictive trade practices by offering Centron blades with tea packets as inducement to its customers.

The appointment of M/s Brooke Bond India Limited as sole selling agents for distribution of safety razor blades could involve violation of Section 294AA of the Companies Act, 1956 by M/s. Centron Industrial Alliance Limited but not by M/s. Brooke Bond India Limited. The question whether the former company has contravened the provisions of Section 294AA of the Companies Act, 1956 and whether prosecution should be launched against this company is under examination.

The question of taking any action against M/s. Brooke Bond India Limited under the Companies Act or under the MRTP Act, 1969 does not arise.

#### **Building for Calcutta T.V. Centre**

4197. SHRI HANNAN MOLLAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the details of the action taken and amount sanctioned for Calcutta TV. new building at Calcutta?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): For the permanent TV Studio building at Calcutta an amount of Rs. 174.54 lakhs has been sanctioned. The design work has already been completed. Tenders for pile foundation have been received and are under consideration. The work is expected to be taken up shortly.

#### **Manufacture of safety Razors by M/s Sharpedge Ltd.**

4198. SHRI G. Y. KRISHNAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether M/s • Sharpedge Ltd., a large house and a multi-national

company has taken prior approval from the Government under M.R.T.P. Act for commencing its new activity for the manufacture of safety razors; and

(b) if not, what action Government propose to take against the Company for violating the M.R.T.P. Act?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) Messrs Sharpedge Limited was registered under the Monopolies and Restrictive Trade Practices Act, 1969 on 31st March, 1975 as an undertaking to which the provisions of Section 20(a) (ii) of the Act are applicable. The undertaking was issued a default notice for registrability under the Monopolies and Restrictive Trade Practices Act on 7th December, 1974.

Messrs Sharpedge Limited obtained registration with the D.G.T.D. on 12th February, 1971 for the manufacture of safety razors at its existing undertaking at Okhla, New Delhi. Since the undertaking was neither under default notice nor registered under the Monopolies and Restrictive Trade Practices Act at that point of time, the proposal did not come up for prior approval of the Government under the Act.

(b) Does not arise.

#### **Number of Villages Electrified in Goa, Daman and Diu**

4199. SHRIMATI SANYOGITA RANE: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the number of villages electrified in the Union Territory of Goa, Daman and Diu; and

(b) the programme for electrification of villages during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) There are 409 villages in the Union Territory of Goa, Daman and Diu as per 1971 Census. Out of these, 355 vil-

lages have been electrified up to 31st March, 1980.

(b) 6 (Six) new villages are proposed to be electrified in the Union Territory of Goa, Daman and Diu during the year 1980-81.

#### News papers and weeklies from West Bengal

4200. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) names of the news papers, dailies, weeklies and fortnightlies published from West Bengal at present, district-wise with the date of first publication of each newspaper;

(b) the names of the newspapers dailies, weeklies and fortnightlies getting the PIB's materials out of these papers just like in Delhi; and

(c) the details of the sending materials of PIB to these papers; paper-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) A detailed statement is laid on the Table of the House. [Placed in Library. See No. LT-1085/80]

(b) Names of newspapers and periodicals (weeklies and fortnightlies) borne on the mailing list of PIB, Calcutta for supply of publicity material are given in the statement is laid on the Table of the House. [Placed in Library. See No. LT-1085/80].

(c) Generally dailies, weeklies and fortnightlies get the entire set of PIB releases in the respective languages. However specialised journals dealing with a particular subject such as Agriculture, Science, Sports are placed on restricted list.

#### राजस्थान के झालावाड़ जिले के लिए सिंचाई योजनाएं

4202. श्री चतुर्भुज : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के झालावाड़ जिले के लिए सिंचाई योजनाएँ तैयार की गई हैं अथवा विचाराधीन है, यदि हाँ, तो उन पर अब तक कितना व्यय किया गया है और प्रत्येक योजना का परिव्यय क्या है; और

(ख) उपरोक्त योजनाओं में से प्रत्येक योजना के अधीन कितनी-कितनी भूमि की सिंचाई होगी ?

सिंचाई मंत्री (श्री केदार पाण्डे) : (क) और (ख) राजस्थान के झालावाड़ जिले में निम्नलिखित सिंचाई स्कीमें निर्माणाधीन हैं। उनका अनुमानित लागत, अन्ततः सिंचाई शक्ता तथा उन पर मार्च, 1980 के अन्त तक हुआ व्यय नीचे दिया गया है :—

क्रम सं०	स्कीम का नाम	अनुमानित लागत (लाख रुपयों में)	अन्ततः सिंचाई शक्यता (हेक्टेयर में)	3 80 तक हुआ व्यय (लाख रुपयों में)
1	2	3	4	5
1	संशोधित भीम सागर	747.10	9986	274
2	संशोधित हरीशचन्द्र सागर	282.72	10787	119
3	छप्पी	590.60	6437	इस स्कीम का कार्य 1980-81 में हाथ में लिया जाना संभावित है।